

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1209

DATED:- 09-03-2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various object Heads for the current year 2015-16 as per detailed below:-

S.No.	Name of the Court.	Salary	POL	T.E.	Elect.	Tele	R.R.T	2071-P&ORB (NPS)
1.	Pr.D&S Judge, Pulwama.	----	----	0.80	----	----	----	----
2.	Pr.D&S Judge, Budgam.	----	----	----	----	----	----	0.12
3	Pr.D&S Judge, Bandipora.	-----	-----	-----	-----	0.05	----	-----
4	2 nd . Addl.D&S Judge, Jammu.	----	0.037	0.35	----	----	----	----
5	C.J.M. Rajouri.	----	-----	0.25	1.20	----	----	----
6	C.J.M. Kathua.	----	0.05	0.10	----	----	----	----
7.	C.J.M. Samba.	----	----	----	----	----	----	0.04
8.	C.J.M. Kargil.	----	----	0.20	----	0.15	----	----
9.	C.J.M. Bandipora.	----	0.20	0.10	----	----	----	----
10	Excise Magistrate, Jammu.	----	----	----	-----	----	----	0.03
11	Sub Judge, Uri.	----	----	0.15	----	----	----	----
12	Munsiff, Pulwama.	----	0.08	0.12	----	----	----	0.06
13.	Munsiff, Sunderbani.	----	----	----	----	0.10	----	----
14.	Munsiff, Bani.	3.00	----	----	----	----	----	----
15.	Munsiff, Bhaderwah.	----	0.10	0.20	----	0.45	----	----
16.	D.M.M.(T) Sopore.	----	----	----	----	----	----	0.06
17	Addl.Mob.Mag,Chandoosa (Under 13 th F.C)	----	----	----	----	----	----	0.07
18	Addl.Mob.Mag.Awantipora (Under 13 th F.C)	----	0.10	---	---	---	2.09 (Rent of building)	---
FOR MISC. COURTS.								
1.	Pr.D&S Judge, Ramban.	1.66.	----	-----	-----	----	----	----
2.	Pr.D&S Judge, Pulwama.	---	----	----	----	----	----	0.04

By order.

Ram Singh
(Ram Singh) 9/3

Deputy Registrar (Acctts)

No: 41285-319/A.C Dated: 09-03-2016

Copy to the:

1-3	Pr. D&S Judge, Pulwama/Budgam/Bandipora/Ramban
4	2 nd . Addl. D&S Judge, Jammu.
5-9	C.J.M. Rajouri/Kathua/Samba/Kargil/Bandiopora.
10.	Excise Magistrate, Jammu.
11.	Sub Judge, Uri.
12-15	Munsiff, Pulwama/Sunderbani/Bani/Bhaderwah.
16	Distt. Mob. Mag. (T) Sopore.
17-18	Addl. Mob.Mag. Chandoosa/ Awantipura (Under 13 th Finance Commission)
19	Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
20-34	Try Officer, Pulwama/Budgam/Bandipora/Rajouri/Kathua/Samba/Kargil/Uri/Sunderbani/Bani/Bhaderwah/Sopore/Chandoosa/ Awantipora/Ramban.
35.	Order file

Ram Singh
By-Registrar (Acctts)